The details of the quantity and the amount due in respect of each drug are quite voluminous. The- time and efforts required for collection of thaw details will not b; commensurate with thi results likely <u>to.be</u> achieved.

(c) The special team is assessing the amount due from other companies.

- (d) No, Sir.
- (e) Do;s not arise.

STATEMENTS BY MINISTERS—

I. Correcting the reply given in the Rajya Sabha on the 2nd May, 1988 to unstarred Question 687, regarding price control on Glipizide, etc.

THE MINISTER OF INDUSTRY (SHill J. VENGAL RAO) : Sir, I lay on the table a statement (in English and Hindi) correcting the reply given in the Rajya Sabha on the 2nd May, 1988, to Unstarred Question No. 687, regarding price con-trol on Glipizide, etc. [Placed in Library. *See* No. LT-6556/88]

II. Correcting the reply given in the Rajya Sabha on the 2nd March, 1987 to Unstarred Question 550, regarding cement industry.

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI 2463 RSS/88—20 M. ARUNACHALAM) : Sir, I lay on the Table a statement (in English and Hindi) correcting the reply given in the Rajya Sabha on the 2nd March, 1987, to Unstarred Question 550, regarding cement industry. [Placed in Library. *See* No. LT-6557/88]

[The Deputy Chairman in the Chair]

PAPERSLAIDONTHETABLE

1. Report and Accounts (1986-87) of the Bharat Process and Mechanical Engineers Limited, Calcutta and related papers.

II. Report and Accounts (1986-87) of the Weighbird (India) Ltd. Calcutta and related papers.

III. Report and Accounts (1986-87) of the Bharat Brakes and Valves Limited, Calcutta and related papers.

IV. Report and Accounts (1986-87) of the Burn Standards Company Limited, Calcutta and related papers.

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): Madam, I beg to lay on the Table—

 A copy each (in English and Hindi) of the following papers, under sub-section
of section 619A of the Companies Act, 1956:—

(i) (a) Annual Report and Accounts of the Bharat Process and Mechanical Engineers Limited, Calcutta for the year 1986-87.

307 Papers Laid

together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library *See* No. LT-6508/38 for (a) and (b)]

(ii) (a) Annual Report and Accounts of the Weighbird (India) Ltd., Calcutta for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. LT-6509/88 for (a) and (b)]

(iii) (a) Annual Report and Accounts of the Bharat Brakes and Valves Limited, Calcutta for the year 1986-87, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by -Government accepting the above Report.

[Placed in Library *See* No. CT-6507/88for(a)and (b)J

(iv) (a) Annual Report and Accounts of the Burn Standard Company Limited, Calcutta, for the year 1986-87, together with thi Auditors' Report on the Accounts and the comments of illj Comptroller and Auditor -General of India thereon. .(b) Statement by Government accepting the above Report.

II. Statements (in English and Hindi) giving reasons for the delay in laying papers mentioned at I above. [Placed in Library. *See* No. LT-6510/88 for (iv) and (II)]

Report and Audited Accounts (1985-86) of the Padmaja Naidu Himalayan Zoological Park, Darjceling.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M.M. JACOB) : Madam, on behalf of SHRI Z.R. ANSARI. I lay on the Table a statement (in English and Hindi) giving reasons for not laying the Annual Report and Audited Accounts of the Padmaja Naidu Himalayan Zoological Park, Darjee-ling, for the year 1985-86, within the stipulated period. [Placed in Libraiy *See* No. LT-6522/881.

Various Production sharing Contracts entered into between the Government of India and the Oil and Natural Gas Commission and the Chevron International Limited and the Taxaco. Exploration India Inc. and the International Petroleum (Bermuda) Limited.

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS : (SHRI BRAHVI DUTT) : Madam, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:

(i) Production Sharing Contract entered into between the Govern-